



Government of Jammu & Kashmir
Finance Department
Civil Secretariat, Jammu/Srinagar

Notification,

Jammu, The 22nd March, 2018

SRO 139 :- In the exercise of the powers conferred by section 118 of the constitution of Jammu and Kashmir, the Governor is pleased to direct that in the Jammu and Kashmir Financial Code Vol-I below instruction 10 of rule 8.5; the following amendments shall be made namely:

- (i) The existing exception shall be renumbered as an exception No.1;
- (ii) The following shall be inserted as an exception No. 2;

"Exception:- The Jammu & Kashmir Projects Construction Corporation is exempted from furnishing of Earnest Money with tenders while participating in bidding/tendering process of works floated/advertised by any Government Department for works."

By order of the Government of Jammu and Kashmir.

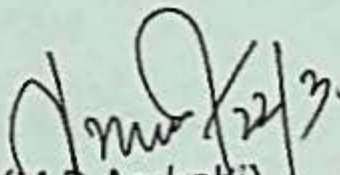
Sd/-
(Navin K. Choudhary), IAS,
Principal Secretary to Government
Finance Department.
Dated:- 22 -03-2018

No:-A/21(03)-D-877

Copy to the:

1. Advocate General J&K High Court Srinagar/Jammu.
2. All Financial Commissioners.
3. Principal Accountant General, J&K Srinagar/ Jammu.
4. All Principal Secretaries to Government.
5. Principal Secretary to Hon'ble Chief Minister.
6. Principal Secretary to HE the Governor

7. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
8. Chief Electoral Officer, J&K Jammu.
9. All Commissioner / Secretaries to Government.
10. Divisional Commissioner Kashmir/ Jammu.
11. Chief Vigilance commissioner, J&K Srinagar.
12. Secretary to Chief Justice J&K High Courts Srinagar /Jammu.
13. Registrar General, J&K High Court Srinagar/ Jammu.
14. Director General Funds organization J&K..
15. Director General Budget, J&K.
16. Director General Accounts & Treasuries, J&K.
17. Director General Information J&K.
18. All Head of Departments / Managing Directors/ Chief Executive of State PSU's / Autonomous Bodies.
19. Secretary J&K Public Service Commission.
20. All District Development Commissioners.
21. Secretary, J&K Legislative Assembly / Legislative Council.
22. Director Finance, Principal Northern Zonal Accountancy Training Institute Jammu.
23. Director Audit & Inspections
24. Director Accounts & Treasuries Srinagar /Jammu.
25. Principal Accountancy Training School Srinagar.
26. All Director Finance/Financial Advisors & CAO's.
27. Joint Director Funds organization Srinagar/Jammu.
28. CAO, Irrigation & Flood Control Organization Srinagar /Jammu.
29. All Treasury Officers.
30. General Manager, Government Press for publication in Government Gazette.
31. Director Local fund Audit & Pensions, J&K.
32. Private Secretary to Chief Secretary.
33. Private Secretary to Hon'ble Finance Minister for information of the HFM.
34. Private Secretary to Hon'ble Ministers/ Hon'ble Ministers of State for information of the Hon'ble Ministers/Ministers of State.
35. All officers / Section officers of Finance Department.
36. President Non-Gazetted Employees Union Civil Secretariat Srinagar/ Jammu.
37. I/c Website, FD. (www.jakfinance.nic.in).
38. I/c Website, GAD. (www.jkgad.nic.in).
39. Government order file (W2scs).


(M.R. Andrabi)

Director (Codes)
Finance Department